

DECLARATION OF ASSETS IN THE FORM OF REAL ESTATE OR INVESTMENTS AS PER THE FULL COURT RESOLUTION DATED 7TH MAY, 1997 AND RE-ITERATED ON 8TH JULY, 2008.

- A. Name of the Judge : Justice A.K. Chawla
 B. Spouse : Mrs. Aarti Chawla
 C. Name of the Dependent Family Member and Relationship : Mr. Jayant Chawla (son)

1. Real Estate (immovable property)

1.1 Real Estate (immovable property) of the Judge

S. No.	Description	Remarks
1	Partly constructed property measuring 292.79 sq. mtrs. at Greater Noida in the Society of Judges' Cultural and Welfare Organisation.	In the joint name with spouse
2.	Undivided 1/4 th share in two and half storeyed immovable property measuring 180 sq. yds. in Nirman Vihar, Delhi -110092.	

1.2 Real Estate (immovable property) of the Judge's spouse

S. No.	Description	Remarks
1	Plot of land measuring 250 sq. yds. out of Khasra No.7518 in Jain Nagar, Karala, Delhi.	

1.3 Real Estate (immovable property) of the Judge's dependent: Nil

2. Investments

2.1 Investments of Judge :

2.1.1 Shares

S. No.	Description	Number	Remarks
1	IFCI	100	
2	Finolex Pipes Limited	150	
3	SBI	500	
4	Oriental Bank of Commerce	100	
5	Reliance Industries Limited	80	
6	Reliance Capital Limited	02	
7	Reliance Energy Limited	03	
8	Reliance Communications	40	
9	Reliance Power Limited	10	

10	Power Finance Corporation,	04	
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2.1.2 Mutual funds : Nil

2.1.3 Savings Account : Rs.11,61,561.52/- as on 04.11.2019.

2.1.3 Deposits and other Financial Investments

S. No.	Description	Amount	Remarks
1	G.P.F.	Rs.7,38,281/-	Financial Year 2018-19
2	P.P.F.	Rs.10,95,703.63	

2.2 Investments of Judge's Spouse

2.2.1 Shares

S. No.	Description	Number	Remarks
1	Reliance Industries Limited	80	
2	Reliance Power	10	
3	Reliance Communications	40	
4	Reliance Capital	02	
5	Reliance Energy	03	

2.2.2 Mutual funds : Nil

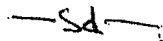
2.2.3 Deposits and other Financial Investments : Nil

2.3 Investments of Judge's dependent

2.3.1 Shares : Nil

2.3.2 Mutual funds : Nil

2.3.3 Deposits and other Financial Investments : Nil



Signature of Judge
Date : 04.11.2019